

Title: Introduction of the Adoption of Children(Regulation) Bill,2004

15.07 hrs.

**(xiii) ADOPTION OF CHILDREN (REGULATION) BILL,\*2004**

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to regulate the adoption of children and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the adoption of children and for matters connected therewith."

*The motion was adopted.*

SHRI IQBAL AHMED SARADGI : I introduce\*\* the Bill.

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\*\*Introduced with the Recommendation of the President